

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED

1.	Name of Corporate Person	The Less Packaging Company India Private Limited
2.	Date of Incorporation of Corporate Person	February 16, 2012
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar Of Companies (ROC Delhi)
4.	Corporate Identity Number of Corporate Person	U74900DL2012PTC231636
5.	Address of the Registered Office and principal office (if any) of Corporate Person	Registered Office Address: A-5/30, Basement Behind Oriental Bank Of Commerce, PaschimVihar, New Delhi110063.
6.	Liquidation Commencement date of Corporate Person	June 30, 2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. JavadshaKumarpal Vasa Address: 204- Vishal Apartment, TPS Road No. 56, Borivali (West), Mumbai, Maharashtra - 400092. E-Mail: jkvasaco@gmail.com Telephone No.: 022-69020387 Registration No: IBBI/IPA-001/IP-P00296/2017-18/10540
8.	Last date for submission of claims	July 30, 2021

Notice is hereby given that the The Less Packaging Company India Private Limited has commenced Voluntary Liquidation on June 30, 2021.

The stakeholders of The Less Packaging Company India Private Limited are hereby called upon to submit a proof of their claims, on or before July 30, 2021, to the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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JavadshaKumarpal Vasa
Liquidator for The Less Packaging Company India Private Limited
Registration No: IBBI/IPA-001/IP-P00296/2017-18/10540

Date: June 30, 2021
Place: Mumbai

